Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 26.07.2012

The meeting No.16/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 26.07.2012 in Room No.208 of DGFT under the Chairmanship of Shri Jai Karan Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.16/AM-13 dated 26.07.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 16/84-ALC3/2012 MEETING DATE : 26.07.2012

	Case No.:13/16/84-ALC3/2012		Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved
ll l			20.07.2012	пррточен

HQ File :01/84/050/00132/AM13/	RLA File :07/24/040/00457/AM12/	Lic.No/Date:0710086498	
		22.02.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Natural Silk Fabrics/ made- up/sarees (other than those covered by S.No.J-123 above)/garments containing	2500 Kgs.	Mulberry Raw Silk of any grade (Gummed & Twisted)	729 Kgs.
	one or more than one specified constituent raw silk/silk yarn. Mulberry Raw Silk:525 Kgs., Dupion Silk Yarn:1975 Kgs.		Dupion Silk Yarn (Gummed and Untwisted)	2745 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/16/84-ALC3/2012		Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Rejected
HQ File :01/84/050/00125/AM13/		Lic.No/Date:0710086782 06.03.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export quantity is higher than the import quantity. It is also not clear whether the export and import product is gummed or de-gummed. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:5/16/84-ALC3/2012		Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Rejected
HQ File :01/84/050/00124/AM13/	RLA File :07/24/040/00529/AM12/	Lic.No/Date:0710087272	

||27.03.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there is no nexus between items of export and import. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:20/8/84-ALC3/2012		Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved
HQ File :01/84/050/00047/AM13/	ll	Lic.No/Date:0210175961 29.03.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Pankaj Ray, General Manager, present before the NC on behalf of the firm. Mr Pankaj Ray presents the sample and explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case, on repeat basis, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity
				allowed
1.	Coir Disc with Card Board	96,000 Nos.	Coir Disc needled felt with	96,000 Nos.
	Label with hanging facility		one side natural latex	
	Coir Disc needled felt with		coated, Size-37 cms Dia	
	one side natural latex coated,			
	Size-37 cms Dia			
2.	Coir Sheet Labelled and	82,000 Nos.	Coir Sheet needled felt	82,000 Nos.
	Shrink Wrapped Coir Sheet		with one side natural latex	
	needled felt with one side		coated, Size-50 x 150	
	natural latex coated, Size-		cms.	
	50X150 cms.			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/16/84-ALC3/2012

Party Name: SUPERHOUSE LTD.,

Meet No/Date:16/84-

||Status:

		ALC3/2012 26.07.2012	Deferred
5	HQ File :01/84/050/00123/AM13/		Defer Date: 23.08.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement sheet, CAD/CAM and style number for any of the export product in support of their proposal. The Committee, therefore, decided to ask the applicant firm for the above information/details for consideration of the proposal. The case stands for re-listing on 23.08.2012.

	Case No.:1	/16/84-ALC3/2012	Party Name: SHABA	Meet No/I 26.07.2012	Date:16/84-AL0	Status: Approved		
	HQ File :01	/84/050/00120/AM13/	RLA File :04/24/040/00018/AM13/ Lic. 14.0			te:0410137328		
	submitted	: The Committee considered in this case. Accordingly, C the meeting decided to ratify	ommittee after deli	iberations in consult	ation with	representati	ves of tec	<u> </u>
6	S.No.	Export Product	Export Quantity	Import item	s case as	Quantity all	1	
	1.	100% Remy single draw human hair	vn 19,000 Kgs.	100% Human hai	r (Raw)	19,950 (including wastage)	Kgs. 5%	
	The R.A	shall be advised to take necessity.	essary action subject	ct to compliance of	other usua	l conditions.		

Case No.:3/16/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Deferred	
HO File :01/84/050/00122/AM13/	RLA File :05/24/040/00104/AM13/	Lic No/Date:0510328170	Defer Date:	

	7		 			 	1125	06.2012	 23.08.2012
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for re-listing on 23.08.2012.

	Case No.:2/16/84-ALC3/2012	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Deferred
No.	HQ File :01/84/050/00121/AM13/		Defer Date: 23.08.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given measurement, drawing/design, style number and sketch of the export product in support of their proposal. The Committee, therefore, decided to ask the applicant firm for the above information/details for consideration of the proposal. The case stands for re-listing on 23.08.2012.

Case No.:11/16/84-ALC3/2012	'	06.07.0010	Status: Approved
HQ File :01/84/050/00130/AM13/		Lic.No/Date:0710089435 03.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

present in	the meeting decided to fathy the Ma	variec / tution	present in the meeting decided to fathly the Advance Admonization issued in this case as detailed below.						
S.No.	Export Product	Export	Import item	Quantity allowed					
		Quantity							
1.	Polyamide dyed/printed fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/-10%, GSM-153+/-10%)	meter	Polyamide grey fabrics (87% Polyamide, 13% Elastometric, width-153 cm+/-10%, GSM-153+/-10%)	(including 2%					
			10,0)						

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/16/84-ALC3/2012	1 3	06.07.2012	Status: Approved
HQ File :01/84/050/00126/AM13/		Lic.No/Date:0710089434 03.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

present in	resent in the freeting decided to fathly the red value reduction assets in this case as detailed below.					
S.No.	Export Product	Export	Import item	Quantity allowed		
		Quantity				
1.	100% Silk Flat Chiffon	19,608 Sq.	100% Silk Flat Chiffon	20,000 Sq.		
	dyed/printed fabrics (contains	meter	grey fabrics (contains only	meter (including		
	only MRS), width-140 cm+/-		MRS), width-140 cm+/-	2% wastage)		
	10%, GSM-26+/-10%,		10%, GSM-26+/-10%,			
	6MM+/-10%		6MM+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/16/84-ALC3/2012	-	06.07.2012	Status: Approved
HQ File :01/84/050/00127/AM13/	RLA File :07/24/040/00134/AM13/	Lic.No/Date:0710089436	

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	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details
	submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities
	present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

103.07.2012

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Dyed/Printed fabrics of 18%	2942 Sq.	Grey fabrics of 18% Silk	3000.840 Sq.
	Silk (MRS) and 82% Viscose,	meter	(MRS) and 82% Viscose,	meter (including
	width-140 cm+/-10%, GSM-		width-140 cm+/-10%,	2% wastage)
	250+/-10%		GSM-250+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:10/16/84-ALC3/2012		06.07.0010	Status: Approved
HQ File :01/84/050/00129/AM13/		Lic.No/Date:0710089439 04.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities Invesent in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
B.110 .	Export Floudet	Quantity	import ioni	Quantity and wea
1.	94% Silk (MRS) and 6% Lycra	19,608	94% Silk (MRS) and 6%	20,000 Sq.
	dyed/printed stretch satin	Sq. meter	Lycra stretch satin grey	meter (including
	fabrics, width-140 cm+/-10%,		fabrics, width-140 cm+/-	2% wastage)
	GSM-69+/-10%, 16MM+/-		10%, GSM-69+/-10%,	
	10%		16MM+/-10%	

The GSM should match in both import and export.

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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:12/16/84-ALC3/2012	Party Name: APSARA SILKS	Meet No/Date:16/84-ALC3/2012 26.07.2012	Status: Approved	
HQ File :01/84/050/00131/AM13/	RLA File :07/24/040/00131/AM13/	Lic.No/Date:0710089438 04.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	100% Silk (MRS) dyed/printed	19,608	100% Silk (MRS) twill grey	20,000 Sq.
	twill fabrics, width-140 cm+/-	Sq. meter	fabrics, width-140 cm+/-	meter (including
	10%, GSM-52+/-10%,		10%, GSM-52+/-10%,	2% wastage)
	12MM+/-10%		12MM+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:9/16/84-ALC3/2012		06.07.0010	Status: Approved
HQ File :01/84/050/00128/AM13/	RLA File :07/24/040/00133/AM13/	Lic.No/Date:0710089440	

04.07.2012							
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the considered the case as per agenda alongwith other relevant papers and went through the considered the case as per agenda alongwith other relevant papers and went through the considered the case as per agenda alongwith other relevant papers and went through the considered the case as per agenda alongwith other relevant papers and went through the case as per agenda alongwith other relevant papers and went through the case as per agenda alongwith other relevant papers and went through the case as per agenda alongwith other relevant papers and went through the case as per agenda alongwith other relevant papers and went through the case as per agenda.						gh the details
	submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical author						al authorities
		present in t	he meeting decided to ratify the Ac	lvance Author	rization issued in this case as deta	ailed below:-	
	14	S.No.	Export Product	Export	Import item	Quantity allowed	
				Quantity			
		1.	100% Silk (MRS) dyed/printed	19,608	100% Silk (MRS) crepe grey	20,000 Sq.	
			crepe fabrics, width-140	Sq. meter	fabrics, width-140 cm+/-	meter (including	
			cm+/-10%, GSM-69+/-10%,		10%, GSM-69+/-10%,	2% wastage)	
16MM+/-10% 16MM+/-10%							
		The GSM should match in both import and export.					

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASES

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Case No.334	M/s. Surendra Saddlery, Kanpur			
NC 16/AM-13, dt.26.07.2012	File No.01/84/50/109/AM-12/DES-V			
Ratification of input output norms against Advance Authorization No.0610021958 dated 20.05.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. R.K. Pillai, present before the NC on behalf of the firm. Mr. Pillai explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance

Authorization issued in this case, on repeat basis, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Turnout RUG normal neck made out of imported good quality of relevant GSM	15,000 Nos.	560D Rip Stop Polyester cloth Nylon/ PU	23,388.750 Kgs (including 5% wastage)
			Taffa Cloth 190D Nylon/PU/Taffa	3964.275 Kgs (including 5% wastage)
			P.P. Webbing Nylon/PU/P.P.	3832.950 Kgs (including 1% wastage)
			Metallic filling in assorted sizes, Metallic/Nylon	Net to net basis
2.	Turnout RUG combo neck made out of imported good quality of relevant GSM	15,000 Nos.	560D Rip Stop Polyester cloth Nylon/ PU	28,885.500 Kgs (including 5% wastage)
			Taffa Cloth 190D Nylon/PU/Taffa	4914 Kgs (including 5% wastage)
			P.P. Webbing Nylon/ PU/P.P.	6878.100 Kgs (including 1% wastage)
			Metallic filling in assorted sizes, Metallic/ Nylon	Net to net basis

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.335		M/s Fortune Graphics Ltd., Delhi		
	NC 16/AM-13, dt.26.07.2012	File No.01/84/162/197/AM-13/DES-V		
	Clarification regarding import of Nitrocellulose Cotton Ethanol wef-IPA-wet as per Sl. No.32-Lacque			
	Emulsion under G-7 Norms.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Lacquer Emulsion has been allowed as one of the import items at Sl. No.32 of SION G-7 and G-46 against export of finished leather. The lacquer emulsion is used in leather industry as top coat for finishing of leather.

As per Central Leather Research Institute, Nitrocellulose is used in leather finishing. Nitrocellulose based products are used as top coat in finishing leather. It is used both in solvent soluble products and emulsifiable products meant for top coat application in leather finishing.

As per Ministry of Science & Technology, Nitrocellulose Cotton Ethanol-wet and Nitrocellulose Cotton IPA-wet can be used as top coat for leather finish in leather industry.

As per Indian Institute of Technology, Kharagpur, Nitrocellulose materials are found to be used as top coats for shoe uppers, handbags and leather garments. Further, it is described in literature that Water borne NC lacquers are used in wood coating purposes because of their transparency, adhesion capacity, speedy drying nature, pigment dispersion. The thermal stability of the nitrocellulose chips can be improved upto >170 degree Celsius by adding 18 wt% of dioctyl phthalate (dop) and the plasticizer provide sufficiently elasticity to NC for various coating applications. Hence, Nitrocellulose Cotton Ethanol-wet and Nitrocellulose Cotton IPA-wet can be used as top coat for leather finish in leather industry.

In view of above information, the Committee recommended that Nitrocellulose Cotton Ethanol Wet-IPA-Wet may be

covered under Sl. No.32-Lacquer Emulsion in SION G-7 against export of finished leather.

(17)

Case No.336	M/s Arvind Mills, Bangalore			
NC 16/AM-13, dt.26.07.2012	File No.01/84/50/143/AM-12/DES-V			
Ratification of input output norms against Advance Authorisation No.0710080779 dated 20.07.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Ashok Kaushik, present before the NC on behalf of the firm. Mr Ashok Kaushik presents the sample of the export product and explained the details of the case before the Committee. Mr. Ashok Kaushik could not satisfy the Committee in respect of length, width and size of the export product as per sample presents before the Committee. The Committee, therefore, not agreed with the request of the applicant firm and decided to maintain status quo in this case.

(18)

Case No.337	M/s Orient Craft Ltd., Gurgaon		
NC 16/AM-13, dt.26.07.2012	File No.01/84/162/529/AM-11/DES-V		
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing on 23.08.2012. (19)

Case No.338	M/s Orient Craft Ltd., Gurgaon		
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/219/AM-12/DES-V		
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264384 dated 14.05.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the export products

are made from 100% Linen unwashed woven fabric, which have a tendency to shrink due to its inherit properties. The shrinkage is about 15% to 18% due to washing. The fabric width is 2.79 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/64/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Duvet cover size 106" X 92" made	1 pc.	100% Linen unwashed	18.55 sq.
	from 100% Linen unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%		10%	piece.
2.	Duvet cover size 90" X 92" made	1 pc.	100% Linen unwashed	16.09 sq.
	from 100% Linen unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%		10%	piece.
3.	Duvet cover size 70" X 92" made	1 pc.	100% Linen unwashed	12.12 sq.
	from 100% Linen unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%		10%	piece.
4.	Sham size 16"X24" made from	1 pc.	100% Linen unwashed	0.98 sq. meter
	100% Linen unwashed woven		woven fabric, GSM-180+/-	per piece.
	fabric, GSM-180+/-10%		10%	1
5.	Sham size 20"X28" made from	1 pc.	100% Linen unwashed	1.69 sq. meter
	100% Linen unwashed woven		woven fabric, GSM-180+/-	per piece.
	fabric, GSM-180+/-10%		10%	
6.	Sham size 26"X26" made from	1 pc.	100% Linen unwashed	1.87 sq. meter
	100% Linen unwashed woven	•	woven fabric, GSM-180+/-	per piece.
	fabric, GSM-180+/-10%		10%	
7.	Sham size 20"X34" made from	1 pc.	100% Linen unwashed	1.80 sq. meter
	100% Linen unwashed woven		woven fabric, GSM-180+/-	per piece.
	fabric, GSM-180+/-10%		10%	

8.	Bag size 6"X15" made from 100% Linen unwashed woven fabric,	1 *	100% Linen unwashed woven fabric, GSM-180+/-	1
	GSM-180+/-10%		10%	
9.	Bag size 11"X21" made from 100%	1 pc.	100% Linen unwashed	0.49 sq. meter
	Linen unwashed woven fabric,		woven fabric, GSM-180+/-	per piece.
	GSM-180+/-10%		10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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	Case No.339	M/s Orient Craft Ltd., Gurgaon	
	NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/220/AM-11/DES-V	
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the fabric width is 1.11 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/75/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Quilt Cover, Size-114"X96" made	1 pc.	100% Silk Habutai dyed	11.97 Sq. meter
	from 100% Silk Habutai dyed		woven Fabric, GSM-	per piece
	woven Fabric, GSM-42+/-10%		42+/-10%	
2.	Quilt Cover, Size-96"X96" made	1 pc.	100% Silk Habutai dyed	10.21 Sq. meter
	from 100% Silk Habutai dyed		woven Fabric, GSM-	per piece
	woven Fabric, GSM-42+/-10%		42+/-10%	
3.	Sham (Quilted), Size-20"X28"	1 pc.	100% Silk Habutai dyed	1.29 Sq. meter

	made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%		woven Fabric, GSM-42+/-10%	per piece
4.	Sham (Quilted), Size-20"X34" made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%	*	100% Silk Habutai dyed woven Fabric, GSM- 42+/-10%	•
5.	Sham (Quilted), Size-26"X26" made of 100% Silk Habutai dyed woven Fabric, GSM-42+/-10%		100% Silk Habutai dyed woven Fabric, GSM- 42+/-10%	•
6.	Boudior (Pillow) Quilted, Size- 14"X22" made of 100% Silk Habutai dyed woven Fabric, GSM- 42+/-10%	1 pc.	100% Silk Habutai dyed woven Fabric, GSM- 42+/-10%	*

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

<u>(21)</u>

Case No.340	M/s. Orient Craft Ltd., Gurgaon	
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/046/AM-12/DES-V	
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the export products are made from 100% Linen woven fabric, which have a tendency to shrink due to its inherit properties. The shrinkage is about 15% to 18% due to washing. The fabric width is 2.38 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/45/2011-12/Hosy., dated 25.07.2012 as detailed below:-

S.No.	Export item	Export Qty.	Import item	Qty.
				recommended/Pc.

1	Duvet cover size 70"x86" with Flange made from 100%	(i) 10.0843 Sq. Mtrs.	100% Linen Woven Fabric	(i) 10.00 Sq. Mtrs./pc. of Duvet
	Linen Woven Fabric (Washed	Wids.	(Washed/Finished),	Cover.
	/ Finished), GSM-180 +/-	(ii) 1.2500 Sq.	GSM-180 +/- 10%.	
	10%.	Mtrs.	GSIVI-160 +/- 10/0.	(ii) 1.17 Sq. Mtrs.
			1000/ 1: W	per pc. for flange.
2	Duvet cover size 86"x86"	(i) 12.6230 Sq.		(i) 12.62 Sq.
	Flange made from 100%	Mtrs.	Fabric	Mtrs./pc. of Duvet
	Linen Woven Fabric (Washed		(Washed/Finished),	Cover.
	/ Finished), GSM-180 +/-	Mtrs.	GSM-180 +/- 10%.	(ii) 1.30 Sq.
	10%.			Mtrs./pc. for flange.
3	Boudier Sham Cover size	0.7700 Sq.	100% Linen Woven	0.77 Sq. Mtrs.
	12"x18" made from 100%	Mtrs.	Fabric	
	Linen Woven Fabric		(Washed/Finished),	
	(Washed/Finished), GSM-180		GSM-180 +/- 10%.	
	+/- 10%.			
4	Sham Cover size 20"x24" with	(i) 1.0410 Sq.	100% Linen Woven	(i) 1.04 Sq. Mtrs./pc.
	flange made from 100% Linen	Mtrs.	Fabric	of Sham Cover.
	Woven Fabric (Washed /	(ii) 0.3800 Sq.	(Washed/Finished),	(ii) 0.38 Sq.
	Finished), GSM-180 +/-	Mtrs.	GSM-180 +/- 10%.	Mtrs./Pc. for Flange.
	10%.			Witts./i C. for i falige.
5	Bed Skirt size 51"x26"x14.5"	3.3181 Sq.	100% Linen Woven	3.30 Sq. Mtrs. per
	made from 100% Linen	Mtrs.	Fabric	piece
	Woven Fabric		(Washed/Finished),	
	(Washed/Finished), GSM-180		GSM-180 +/- 10%.	
	+/- 10%.			
6	Bumper size 10" x 158" made	4.5506 Sq.	100% Linen Woven	4.55 Sq. Mtrs. per
	from 100% Linen Woven	Mtrs.	Fabric	piece
	Fabric (Washed / Finished),		(Washed/Finished),	F
	GSM-180 +/- 10%.		GSM-180 +/- 10%.	
	35171 100 1/ 10/0.			

The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

Case No.341	M/s Kothari Tradelink Ltd., Surat	
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/038/AM-12/DES-V	
Fixation of Standard Input Output Norms (SION) for Narrow Woven Fabrics.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that statement of Synthetic & Rayon Textiles EPC is contradictory forwarding the industry data of 2 companies i.e. Dodhia Synthetics Ltd., Bhiwandi, Mumbai and Shree Ambika Creation, Surat and also intimating that they understand that M/s Kothari Tradelink Ltd. is the company only such manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn. The Committee understood that there may be some other manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to write to the Synthetic & Rayon Textiles EPC to supply the data of other manufacturer exporter of Narrow Woven Fabrics made from 100% Polyester Filament Yarn.

(23)

Case No.342	M/s Lastolite Imaging Solutions Pvt. Ltd., Chennai	
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/460/AM-11/DES-V	
Ratification of input output norms against Advance Authorisation No.0410095119 dated 07.04.2008.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.08.2012.

(24)

Case No.343	M/s Lavino Kapur Cotton Pvt. Ltd., Mumbai	
NC 16/AM-13, dt. 26.07.2012	File No.01/84/162/717/AM-09/DES-V	
Fixation of SION for Raw Cotton not carded or combed.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer the case for relisting on 02.08.2012.
